

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF JOINT SITTING OF COURT NO. 1 & 2**  
**(IN COURT NO. 2)**

Date : 23<sup>rd</sup> May, 2016  
Time : 10.30 A.M.

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	Original Application No. 275/2016	Ashish Dixit  Vs. State of Uttar Pradesh & Ors.	Mr. Manish Raghav & Mr. Nikhil Singh, Adv. for Applicant
2.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag  Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
3.	Original Application No. 277/2016	M/s Nusrat Tannery Pvt. Ltd.  Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
4.	Original Application No. 278/2016	M/s. Hotel Shiv Sai  Vs. The Member Secretary Uttarakhand Environment Protection & Pollution Control Board	Mr. Madhumita Kothari, Adv. for Applicant
5.	<b>M.A. No. 509/2016 &amp; M.A. No. 513/2016</b> in Original Application No. 130/2016	Social Action for Environment and Forest  Vs. Union of India & Ors.	J. Sagar Associates for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	Original Application No. 462/2015 (M.A. No. 1057/2015)	Hotels and Guest Houses Association Mahipalpur  Vs. Delhi Pollution Control Committee & Ors.	Mr. Anunaya Mehta & Mr. Pankaj Sharma, Adv. for Applicant  Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for R-1 Mr. Balendu Shekhar, Adv. for R-2 Mr. D. Rajeshwar Rao, Adv. for R-3 Ms. Sakshi Popli, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA
7.	Original Application No. 54/2016	Suryajyoti Singh Paul  Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. Mr. Shubham Bhalla, Adv. for U.T. Chandigarh

**FOR HEARING**

8.	<b>M.A.No.258/2015</b> in Original Application No. 10/2014	Pavit Singh  Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant  Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6
9.	Original Application No. 418/2015 (M.A. No. 968/2015 & M.A. No. 1224/2015)	Ferozpur Welfare Society (Regd.)  Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar & Mr. Bhupender Kumar, Advs. for R-2 Mr. Shivesh P. Singh, Adv. for R-11, 14, 21 & 23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29
10.	Original Application No. 473/2015 (M.A. No. 10/2016)	Gauri Maulekhi  Vs. State of J & K & Ors.	Mr. Venugopal, Sr. Adv. with Mr. Aditya Sharma, Adv. for Applicant  Mr. G. M. Kawoosa, Adv. for R-1 & 4 Ms. Sakshi Popli & Ms. Akanshaa, Advs. for R-2 Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for R-3 & 4 Mr. S. A. Zaidi, Amicus Curiae Mr. Arun K. Sinha, Adv. for Applicant in MA
11.	Original Application No. 15/2014 (M.A. No. 590/2015 & M.A. No. 845/2015)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandra, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv. Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv.

12.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant  Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5 Mr. Ansul Gupta, Adv. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB
13.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Alpana Pandey, Adv. for R – 1 Ms. Pragati Neekhara, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA
14.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant  Mr. Pradeep Mishra Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 7 Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Alok Agarwal, Adv. for R-12 Mr. Sanjeev, Adv. for R-13 Mr. Rajkumar, Adv. for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18 Mr. Mayank Bhagani, Adv.

**CASES OF COURT NO. 2**

**AFTER NOTICE**

15.	<b>Execution Application No. 08/2016</b> in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. Ms. Sakshi Pipli, Adv. for NDMC Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Ms. Savitry Pandey, Adv. Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumit for DJB
16.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant  Ms. Sakshi Popli, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for R-5

**FOR COMPLETION OF PLEADINGS**

17.	Original Application No. 14/2016	Yuva Shakti Sangthan Vs. Ministry of Environment & Forest & Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Krishnendu Datta, Adv. for R-4
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18.	Original Application No. 42/2016	Rajeev Rai  Vs. Union of India & Ors.	Mr.Keshav Mohan & Mr.Piyush Choudhary, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Vinod Kumar, Adv. for R-5
<b>FOR HEARING</b>			
19.	Original Application No. 524/2014	Sandeep Lathar  Vs MoEF & Ors.	Mr.Sandeep Lathar&Mr.Mohit Kumar,Adv  Mr. Krishna Kumar Singh, Adv. for R-1 & 4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 9, 11 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 10
20.	Original Application No. 238/2015	Anil Uppal & Ors.  Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA

**Date : 23<sup>rd</sup> May, 2016**  
**Time : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>REPLY TO SHOW CAUSE</b>			
1.	Original Application No. 39/2015/EZ	Joydeep Mukherjee  Vs. Pollution Control Board West Bengal & Ors.	

**Date : 23<sup>rd</sup> May, 2016**  
**Time : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	<b>Execution Application No. 11/2016</b> in O.A. No. 229/2014	Gulmohar Park Journalists Welfare Association  Vs. South Delhi Municipal Corporation & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**